

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS APPEAL NO: 87842 OF 2013

[Arising out of Order-in-Appeal No: 283/MCH/AC/Export/2013 dated 19th April 2013 passed by the Commissioner of Customs (Appeals), Mumbai – I.]

Zaid International

53 Bhaji Pala Line, General Tube House 3rd Floor
Room No. 27, Masjid, Mumbai - 400003

... Appellant

versus

Commissioner of Customs (Export)

New Customs House, Ballard Estate, Mumbai - 400001

...Respondent

APPEARANCE:

None for the appellant

Shri S K Hatangadi, Assistant Commissioner (AR) for the respondent

CORAM:

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)

HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

FINAL ORDER NO: A / 85358 /2023

DATE OF HEARING: 14/03/2023

DATE OF DECISION: 14/03/2023

PER: CORAM

None appeared for the appellant.

2. It is seen from the records that the appellant has continuously remained unreported since first listing. Appellant does not appear to be interested in pursuing the dispute.

3. Accordingly, this appeal is dismissed in default for non-prosecution.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)

**/as*